

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: C and C Construction Limited Date of Commencement of Liquidation: 07-10-2022; List of Stakeholders as on Date: 16-12-2024; Name of IP: Mr. Navneet Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10009

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	00	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	12	38510250748	12	38510250748	0	0	0	Annexure 3
4	Unsecured financial creditors	4	4192523571	4	2915313812	0	1277209759	0	Annexure 4
5	Operational creditors (Workmen)	84	4824284	83	4209325	0	614960	0	Annexure 5
6	Operational creditors (Employees)	386	263877176	367	149253266	0	114623910	0	Annexure 6
7	Operational creditors (Government Dues)	8	228247811	7	189984870	0	38262941	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	266	3274577827	213	344956561	2454181327	475439939	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	21	2195007522	3	1212402290	94255742	35817413	852532078	Annexure 9
Total		781	48669308939	689	43326370872	2548437069	1941968922	852532078	